

4. *Setting up of Taluka Central libraries.*

The project will be considered after reply to clarifications sought from the Sangham and the State Government is received.

5. *Library intensive area scheme.*

The project appeared to overlap with the proposed Taluka libraries and the functions of the Community Development projects and as such was not considered for Central assistance.

Life Insurance Companies in Goa

567. { Dr. P. N. Khan:
Shri Subodh Hansda:
Shri Basumatari:
Shri S. C. Samanta:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Life Insurance Corporation of India has taken over all the liabilities of different companies functioning in Goa;

(b) if so, the total amount of liabilities of these companies;

(c) whether it has opened offices; and

(d) if so, number of offices opened?

The Minister of Finance (Shri Morarji Desai): (a) In order to avoid hardship to the Indian Citizens resident in Goa, Daman and Diu who had taken out Life insurance policies with Portuguese companies operating in Portuguese held territories in India before the liberation, the Government of India, in consultation with the Life Insurance Corporation, decided that such policies would, in future, be serviced by the Corporation. The Government further decided that delays in payment which occurred because of the political changes would be condoned provided all outstanding amounts were paid in by 1st September, 1962 and provided the policies were in full force and the payment of premiums thereon was up-to-date as on 18th December, 1961.

(b) Information in regard to the total amount of liabilities of these companies is being collected by the Life Insurance Corporation.

(c) Yes, Sir.

(d) Two. One Branch Office at Panjim and one sub-office at Margao.

Friendship University, Moscow

568. Shri Indrajit Gupta: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government are aware that most of the non-Indian students admitted to the Friendship (Lumumba) University, Moscow, come direct from schools and hence have much lower educational qualifications than their Indian colleagues;

(b) whether, as a result, the Indian students have virtually to waste the first year or two until the non-Indians catch up with them, particularly in science subjects; and

(c) whether in view of the above, Government will reconsider the present policy of restricting applicants to graduates of Indian Universities

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Government are aware that the minimum qualification prescribed by the University for admission is the passing of the final Secondary School Examination, but have no information about the qualifications of non-Indian students admitted to the University.

(b) and (c). The Indian students spend their first year in learning the Russian language. In view of their qualifications, they are also considered for exemption of one year of the course. As such, there is no need to change the present policy.

Political Prisoners

569. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that workers of various political parties who go to